GOVERNMENT OF INDIA MINISTRY OF FINANCE

LOKSABHA UNSTARRED QUESTION NO-3627

ANSWERED ON- 20.12.2021/ 29 AGRAHAYANA, 1943 (SAKA)

LIC Buildings

3627. SHRI ARVIND GANPAT SAWANT:

Will the Minister of FINANCE be pleased tostate:

- (a) the number of buildings owned by Life Insurance Corporation of India (LIC) existing in Mumbai;
- (b) whether it is true that LIC has acquired the buildings namely Angrewadi, New Badam Wadi, East & West villa, Devkaran Building, Bhatia Building and 45 other buildings in default and if so, the details thereof;
- (c) whether these buildings are very old, nearly 100 years and are beyond repairs;
- (d) if so, whether the structural audit of these buildings has been done by LIC and if so, the details thereof including the number of buildings found in dilapidated conditions and action taken to redevelop them;
- (e) whether these buildings are known as "Cess Building" in Mumbai and hence MHADA has asked LIC to hand over these buildings to them, by keeping the ownership with LIC as it is for the redevelopment as per the laws existing in Maharashtra for these cess buildings to save the lives of the residents of these buildings; and
- (f) if so, the action initiated by the LIC to protect the lives of the residents?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(Dr. BHAGWAT KARAD)

- (a): LIC has informed that it owns 186 buildings in Mumbai.
- (b) to (f): LIC has informed that it owns properties named Angrewadi, AhilyaChawlBadamwadi, East and West Villa, DevkaranNanjee Building and Bhatia Bhavan in Mumbai, besides 45 other properties at various locations in Mumbai, which are known as "cess buildings" as the Maharashtra Housing and Area Development Authority (MHADA) levies cess on the same. LIC has further informed that some of these buildings are nearly 100 years old and that repairs are being carried out either by MHADA or LIC. Further, structural audit for 24 buildings has also been done, the details of which are at Annex.

With regard to redevelopment of cess buildings, LIC has apprised that MHADA specifies a set of processes and options for redevelopment which are examined and followed, as per the case.

REPLY TO PART BTOF OF THE UNSTARRED QUESTION No. 3627 DUE FOR ANSWER ON 20.12.2021 IN LOK SABHA

Details of structural auditedLIC buildings

Sr.	Name of the Building
No.	
01.	Empire House, Fort
02.	Jeevan Deep Building, Girgaon
03.	Bombay Mutual Chamber, Fort
04.	Canada Building, Fort
05.	Oval View, Churchgate
06.	Jeevan Udyog Building, Fort
07.	Cresent Chambers, Fort
08.	Oriental Building, Fort
09.	Industrial Assurance Building,
10.	Asian Building 'A' Matunga
11	Asian Building 'B' Matunga
12	Minerva Mansion Building, Dadar
13	Bombay Mutual Building, Fort
14	Goodwill Insurance Building, Matunga
15	Indian Globe Chamber, Fort,
16	Belvedere Court, Churchgate
17	Queens Court, Churchgate
18	EevanVihar Building, Fort
19	Bombay Life Building, Fort.
20	Asian Building, Ballard Pier
21	Indian Mercantile Building, Dadar
22	Indian Mercantile Building, Dadar
23	National Insurance Building, Fort.
24	East & West Building, Fort